

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.08/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.60/2006
NAME OF THE COMPANY	Tirupathi Roller Flour Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Girish Gupta & (2) Others
NAME OF THE RESPONDENT(S)	Tirupathi Roller Flour Mills Pvt Ltd
UNDER SECTION	397/398

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S.Chidambaram	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

At the request of Shri S.Chidambaram, **PCS**, Ld. PCS for the
Petitioner, case is posted to 03-11-2017.


Member (T)

Pc


Member (J)